

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

11. C.P. (IB)/305(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: OMKARA ASSETS RECONSTRUCTION
PRIVATE LIMITED
Vs.
NASSOLKEM PRIVATE LIMITED

SECTION: 7 of IBC 2016

ORDER

Ms. Apoorva Kulkarnai Counsel appearing for the Applicant is present through Virtual hearing and requested time on the ground that the Corporate Debtor has approached them for a settlement. The Corporate Debtor was already set ex-parte in the matter. List the matter on **02.11.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/